## Annexure-7

Name of the corporate debtor: UNITEX APPARELS PVT LTD

Date of commencement of liquidation: December 03, 2020 (Date on which order copy received)

List of stakeholders as on: March 15, 2021

## List of other stakeholders, if any (other than financial creditors and operational creditors)

|        |                            |   |                         | Details of claim    |                    | Details of claim admitted       |            |             |                                   |                                    |           |             |                                  |   |                     |
|--------|----------------------------|---|-------------------------|---------------------|--------------------|---------------------------------|------------|-------------|-----------------------------------|------------------------------------|-----------|-------------|----------------------------------|---|---------------------|
| Sl. No | Name of<br>stakeholde<br>r | Category of<br>stakeholder s<br>(preference<br>shareholder s /<br>equity shareholder<br>s / partners<br>/ others) | Identificati<br>o n No. | Date of<br>receip t | Amoun t<br>claimed | Amount of<br>claim<br>admitte d | Natur e of | l attachmen | lien /<br>attachmen<br>t removed? | Amount<br>covered by<br>guarante e | amount of | contingen t | Amoun t of<br>claim<br>rejecte d | Amount of<br>claim<br>under<br>verificatio<br>n | Remarks<br>, if any |
|        |                            |   | NIL                     |                     |                    |                                 |            |             |                                   |                                    |           |             |                                  |   |                     |